

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 1

Service Tax Appeal No. 12698 of 2018-DB

(Arising out of OIA-VAD-EXCUS-002-APP-138-139-2018-19 dated 29/06/2018 passed by Commissioner (Appeals), Central Excise, Customs and Service Tax-Vadodara-II)

R & S Fabrication Works

Village-Mangad, Tal-Jambusar,
Bharuch, Gujarat

..... Appellant

VERSUS

Commissioner of C.E. & S.T.-Vadodara-II

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat- 390023

.....Respondent

APPEARANCE:

Shri S J Vyas, Advocate for the Appellant

Shri Jaspreet Singh Sukhija, Additional Commissioner (AR) for the Respondent

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE Ms. R. BHAGYA DEVI, MEMBER (TECHNICAL)

DATE OF HEARING: 19.06.2025

DATE OF DECISION: 19.06.2025

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 12697 of 2018.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**